HCC No. 26/2022

## HIGH COURT OF KARNATAKA, BENGALURU-1 DATED: 03rd APRIL 2024.

## **BRIEF SHORT TENDER NOTIFICATION**

The High Court of Karnataka invites tender for hiring / availing the services of the existing Technical Manpower and also the Technical Manpower to be deployed in the High Court of Karnataka, Benches at Dharwad and Kalaburagi and in the District Judiciary through outsourcing agency of Manpower / Human Resources for effective implementation of ICT enablement and e-Courts through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **23.04.2024 at 4.00 PM** For more details visit <a href="https://kppp.karnataka.gov.in/#/portal/searchTender/live">https://kppp.karnataka.gov.in/#/portal/searchTender/live</a> website.

Sd/(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU